

(c) Research in Iscador therapy was re-introduced in the Council with the prior approval of Scientific Advisory Committee

HUDCO Schemes for Punjab

6405 SHRI KAMAL CHAUDHARY Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the details of schemes approved and financed by HUDCO for construction of

houses in Punjab during the last three years, and

(b) the progress achieved so far in implementing such schemes?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) (a) The details of schemes sanctioned by HUDCO to different borrowing agencies in the State of Punjab during the last three years are as follows

Year	No of Schemes	Project Cost	Allocation (Rs in crores)	Loan Sanctioned	DUs Sanctioned
1987-88	14	17	7 81	11	1312
1988-89	37	42	9 77	36	43349
1989-90	32	23	12 51	15	1310

(b) As per latest available information as against sanctioned number of dwelling units of 103789 48051 units have been completed as on 31 3 1990

Tenders for Ayurvedic Drugs

6406 SHRI RAMDAS SINGH Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether Government invite tenders under Central Health Scheme for Ayurvedic and patent drugs for its dispensaries and

(b) if so the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD)

(a) and (b) Yes, Sir Every year tenders are invited from the firms registered with CGHS for supplying those medicines which are

included in the formulary but are not manufactured and supplied by M/s IMPCL, a Government of India Undertaking

Special Quota for Ramzan Period

6407 SHRI AJIT KUMAR PANJA Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state

(a) whether regular quota of sugar kerosene oil etc are increased to State during the Ramzan period

(b) if so, the details of the increased quota released to Government of West Bengal during the last three years year-wise separately during the Ramzan periods.

(c) whether it is also a fact that this year the increased quota has not been released to Government of West Bengal and

(d) if so, the reasons therefor?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA)

(a) to (d) In so far as sugar is concerned, under the present policy of partial control, a monthly levy sugar quota is allotted to State Governments for distribution through the Public Distribution system and no additional quantity is allotted to any State Government for the festivals, including the Ramzan festival. However, additional festival allocation is made for the festival months of September-October-November.

In so far as kerosene is concerned, additional adhoc allocation is considered on merits of request of the State Government to meet the emergency arising out of floods drought festivals, etc. However, no separate request was received from West Bengal Government for increased quota of kerosene during the Ramzan period in the last 3 years or for the Ramzan period this year. As regards wheat & rice, no increase is made during this period but requests of states received from time to time are considered keeping in view availability of stocks in the central pool and other related factors.

World Bank Assistance for Sewerage System in Punjab.

6408 S ATINDER PAL SINGH Will the Minister of URBAN DEVELOPMENT be pleased to state

(a) the details of Municipal committees/ notified area committees and rural blocks in Punjab where the facility of modern sewerage system is available,

(b) whether any scheme has been prepared to provide such facility in all areas,

(c) if so, the details thereof,

(d) the proposals in this regard for

inclusion in the Eight five Year Plan;

(e) whether Union Government will provide financial assistance to Punjab Government for this purpose if so, the extent thereof,

(f) whether there is any proposal to seek assistance from World Bank for this purpose, if so, the details thereof, and

(g) the time by which this facility is likely to be provided in all areas?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN)

(a) As per the information received from the Govt. of Punjab, out of 95 municipal committees and 11 notified area committees, partial sewerage system exists in 70 municipal committees and 5 notified area committees.

(b) No, Sir

(c) Does not arise

(d) The Eighth Five Year Plan proposals have not been finalised

(e) There is no such proposal under consideration of the Union Government

(f) the Government of Punjab has reported that they propose to submit a proposal for seeking World Bank assistance for sewerage

(g) According to the Government of Punjab no definite time limit can be indicated at this stage

Food Processing Industry in Raigarh

6409 SHRI NAND KUMAR SAI Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether Government propose to set